

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 25-03-2026 To 25-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	425/2026	VIDYASAGAR COLLEGE OF EDUCATION (B.ED) AND ORS. Mobile:8981758340 Email:TIRTHANKARDEY06@GMAIL.COM	TIRTHANKAR DEY	16-04-2026	SYNOPSIS, LIST OF DATE AND ORDER COPY XEROX MISSING
2	CRA (DB)	151/2026	MAIKEL @ MICKEL ORAON @ ORAWN Mobile:9830063936 Email:TRINAMITRAKUNDU201@GMAIL.COM	TRINA MITRA	16-04-2026	THE PETITIONER HAS ALREADY APPEARED BEFORE THIS HON'BLE COURT AGAINST THE SAME ORDER AND JUDGEMENT
3	CRM (A)	930/2026	ATUL THAKUR @ ATUL Mobile:7908123692 Email:SAIKATDEBNATH320@GMAIL.COM	SAIKAT DEBNATH	16-04-2026	WRONG DECLARATION ABOUT TRIAL COURT REJECTION IN PARA 1
4	CRM (A)	932/2026	MADHUSUDAN MONDAL AND ANR. Mobile:9073762009 Email:REACHSAMRATPAUL@GMAIL.COM	SAMRAT PAUL	16-04-2026	1) INCOMPLETE TRIAL COURT REJECTION ORDER COPY (ATTACH FRESH COPY)
5	CRM (A)	936/2026	ABDUL SALAM Mobile:9748009754 Email:KAUSHIKCHOUDHRUY83@GMAIL.COM	KAUSHIK CHOUDHURY	16-04-2026	1) TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (CMC NO. NUMBER)
6	CRM (A)	942/2026	SUJAUDDIN MOLLA AND ORS. Mobile:9831502616 Email:TRIPTIMOY123@YAHOO.COM	TRIPTIMOY TALUKDER	16-04-2026	1) TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY (CMC NUMBER)
7	CRM(M)	768/2026	GOPI HARI Mobile:9434589959 Email:SIDDSARKAR1988@GMAIL.COM	SIDDHARTHA SARKAR	16-04-2026	1) P.S. NAME MENTIONED IN PETITION NOT MATCHING WITH P.S. NAME MENTIONED IN CERTIFIED COPY OF LD TRIAL COURT ... 2) DEFECTIVE COPY OF I.D. CARD OF THE DEPONENT
8	CRM(M)	770/2026	PETITIONER Mobile:7003720079 Email:SATYAMDHANUK@GMAIL.COM	SATYAM DHANUK	16-04-2026	1)AS PER STATEMENT IN PARA 2, PETITIONER IS HUSBAND OF VICTIM. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITIES 2) ENCLOSE SIGNED COPY OF ID CARD OF THE DEPONENT INTO THE ENVELOP AND MENTION IT ABOVE THE ENVELOP ATTACHED WITH THE PETITION
9	CRM (NDPS)	567/2026	SANGITA SAHANI Mobile:9002104364	PALASH BAPARI	16-04-2026	SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/731/2025 MOVED BEFORE THIS HONBLE HIGH

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:PALASHBAPARI@GMAIL.COM			COURT
10	CRM (NDPS)	574/2026	JAHANGIR MONDAL Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	16-04-2026	ATTACH ORDER COPY OF CRM (NDPS)/13/2026
11	CRR	1355/2026	KASHIF KHAN Mobile:9831246227 Email:ADV.SANANAAZ@GMAIL.COM	SANA NAAZ	16-04-2026	VICTIM IDENTITY DISCLOSE IN THIS PETITION
12	CRR	1375/2026	NILANJAN KARMAKE Mobile:9874647927 Email:NARAYANGHOSH1958@GMAIL.COM	NARAYAN CHANDRA GHOSH	16-04-2026	1. PETITIONER NAME WRONG TYPED IN THIS PETITION. 2. CALRIFICATION NEEDED REGARDING CRPC SECTION.
13	CRR	1382/2026	SHIBNATH ROY Mobile:9051504026 Email:SBARMAN.ADVOCATE@GMAIL.COM	SHEKHAR BARMAN	16-04-2026	CORRESPONDING BNSS SECTION IS WRONG
14	CRR	1385/2026	ZYPHYR CONSTRUCTION PVT. LTD. AND OTHERS Mobile:7003669827 Email:ABHADIHC@GMAI.COM	ABDUL HADI	16-04-2026	CLUBBING OF CASES IS PRESENT IN THE PETITION
15	MAT	587/2026	SOUMIK SINGHA Mobile:9830077234 Email:E.BARICHANBERS@GMAIL.COM	SK. IMTIAJ UDDIN	16-04-2026	LIST OF PAPERS ISSUE
16	WPA	7296/2026	JASODA MANDAL Mobile:8981799704 Email:ADV.SUBHAJYOTI.DAS@GMAIL.COM	SUBHAJYOTI DAS	17-04-2026	COURT NO WRONG
17	WPA	7411/2026	SANDHYA CHATTOPADHYAY Mobile:9732350277 Email:ALLENFELIX752@GMAIL.COM	ALLEN FELIX	17-04-2026	LOGO MISSING
18	WPA	7427/2026	JESMINA KHATUN Mobile:8016446080 Email:SUDIPTASUJAYSAHA@GMAIL.COM	SUDIPTA PRAMANIK	17-04-2026	THERE IS A DISCREPANCY IN PETITIONER'S NAME AS STATED IN THE AFFIDAVIT
19	WPA	7432/2026	ANURUPA BERA Mobile:9239242675 Email:RAMKRISHNACHANDRA68@GMAIL.COM	RAMKRISHNA CHANDRA	17-04-2026	LOGO NOT FOUND

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